

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 247
ANSWERED ON 12TH DECEMBER, 2024**

NHs IN MAHARASHTRA

†*247. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the National Highways (NHs) passing through Shirdi Parliamentary Constituency and Ahmednagar district in Maharashtra are in dilapidated conditions, if so, the details thereof;

(b) whether the Government has taken any steps for reinforcing/constructing/upgrading of the above National Highways, if so, the details thereof as on date;

(c) whether the Government has allocated any funds for the above highways during the last three years, if so, the details thereof;

(d) whether the construction work is going on as per the schedule, if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by the Government to complete the construction work within the given time limit ?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 247 ANSWERED ON 12TH DECEMBER, 2024 ASKED BY SHRI BHAUSAHEB RAJARAM WAKCHAURE REGARDING “NHs IN MAHARASHTRA”

(a) All NHs passing through Shirdi Parliamentary Constituency and Ahmednagar district in Maharashtra are maintained in traffic worthy condition except Savali Vihir to Ahmednagar section of NH-160, got deteriorated due to non-maintenance of this stretch by the previously appointed contractor. The contract for this work was terminated due to contractor's default and maintenance of this section is under implementation through separate contract. In addition to this, 1.41 km length in Kopergaon to Savali Vihir section of NH-752G is damaged due to delay in construction of VUP on account of land acquisition issues and maintenance, during construction, of this section is under implementation.

(b) 7 works covering a length of 360 km and costing Rs. 2,439 crore have been sanctioned for development and maintenance of National Highways (NHs) passing through Shirdi Parliamentary Constituency and Ahmednagar district in the State of Maharashtra during the last three years and current year.

(c) Government has allocated Rs. 68,764 crore for development and maintenance of NHs in the State of Maharashtra including NHs passing through Shirdi Parliamentary Constituency and Ahmednagar district in the State of Maharashtra during the last three years and current year.

(d) to (e) All the works sanctioned by the Government are under implementation except for the works such as rehabilitation and upgradation of Jamkhed to Sautada section of NH-548D and rehabilitation and upgradation of Kopergaon to Savali Vihir section of NH-752G delayed due to land acquisition, utility shifting and cash flow issues of the contractor and the work for Up-gradation/strengthening work of Savali Vihir to Ahilyanagar (Ahmednagar) bypass section of NH-160 delayed because of termination of contract due to contractor's default.

The pending issues have been sorted out and the works such as rehabilitation and upgradation of Jamkhed to Sautada section of NH-548D and rehabilitation and upgradation of Kopergaon to Savali Vihir section of NH-752G are targeted for completion in April, 2025. Bids for execution of balance works of the terminated contract for upgradation/strengthening work of Savali Vihir to Ahilyanagar (Ahmednagar) bypass section of NH-160 have been invited with two years construction period.
